

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5600
ANSWERED ON:30.04.2013
ARRESTS IN RAPE CASES
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints regarding arrest of persons in fake rape cases;
- (b) if so, the details thereof along with the number of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether a fast track court has suggested that it is the duty of the Government to rehabilitate those persons arrested on false rape cases; and
- (d) if so, the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) & (b): Ministry of Home Affairs has no information in this regard.
- (c) to (d): Ministry of Home Affairs has not received any official communication in this regard.